

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

CP No.-161/241/242/ND/2019  
CA/196/2020

**IN THE MATTER OF:**

Govind Mutha

**....Applicant**

**Vs.**

Sumanglam Traexim Pvt. Ltd. & Ors

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 24.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Suhas Puthige, Mr. Harshal Kumar, Advs.  
For the Respondent : Mr. Rupak Srivastava, Mr. Deepak Kapoor, Advs. for  
R-7  
Ms. Manisha Chaudhary, Mr. Mansumyer Singh,  
Mr. Misbahul Haque, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel on behalf of Petitioner is present. Ld. Counsel on behalf of Respondent is also present. Both the sides submitted that parties are trying to settle the matter and therefore, sought adjournment. On the request made by Ld. Counsel on behalf of both the sides, list the matter along with IA on **25.09.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**